

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 46

**CP(CAA) No. 50/Chd/Pb/2022
(2nd Motion)**

Under Section 230-232, CA 2013

In the matter of:-

Beverly Bakers Ltd. & Ors.

.....Transferor Company

And

Vista Knitberry Fashions Ltd.

.....Transferee Company

Due to paucity of time, the matter could not be taken up, hence,
adjourned to 22.03.2023.

Sd/-
Court Officer

March 07, 2023
VN